				<u>(Please click l</u>	<u>nere for previous Lis</u>	<u>s of Creditors)</u>				
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors									NA
2	Unsecured financial creditors belonging to any class of creditors									NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	10	30563229855	10	30400333523	92.13		162896333	00	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	02	1120161986	02	1120161986	3.39				<u>Annexure 4</u>
5	Operational creditors (Workmen)									NA
6	Operational creditors (Employees)	32	6615339	32	6146176	0.02		383118	00	<u>Annexure 6</u>
7	Operational creditors (Government Dues)									NA
8	Operational creditors (other than Workmen and Employees and Government Dues)	39	1487256065	36	1472086375	4.46		15169691	00	<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)									NA
Total		83	33177263245	80	32998728060	100.00		178449142	0	